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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI


MOST URGENT/OUT AT ONCE

No. 3591-3026/Genl./HCS/2025

Dated, Delhi the 10 JAN 2025

Copy of the letter bearing No. 1445-1457/R.R.(Sessions)/South/Saket/2025 dated 15.01.2025 bearing diary no. 288/G dated 16.01.2025 along with enclosure as Mark-'A' received from Addl. Sessions Judge (SFTC)/Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi is being circulated with regard to pendency of Appeal/Revision (if any), in respect to the abovesaid letter dated 15.01.2025 and send the abovementioned information/reports directly to the email id judg@delhi.gov.in within 15 days.

- (A) All the Sessions Courts/Appellate Courts (record of 337 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year-2012 & 2013 as (Mark-'A') (w.e.f. 03.01.2025 to 10.01.2025), Central District, Tis Hazari Courts, Delhi.
- (B) Branch-In-Charge, Facilitation centre, Central, Tis Hazari Courts, Delhi.
- (C) Branch-In-Charge, Record Room (Criminal/Sessions), Central District, Tis Hazari Courts, Delhi whether there is any appeal/revision pending before the Appellate/Sessions Courts in respect of appeal files have been consigned in Record Room (Criminal/Sessions).
- (D) AO (Judl.)/Branch In-charge, Bail/Filing Section, Central District, THC, Delhi.
- (E) Ahlmad (Bail matters) to Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- (F) The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.


(Ravinder Bedi)
 Officer-in Charge, Genl. Branch, (C)
 District Judge, (Comm. Court)
 Tis Hazari Courts, Delhi

Encls. As above

No. _____/Genl./HCS/2025

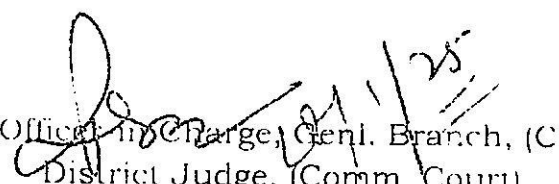
Dated, Delhi the _____

Copy to :-

- 1. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.

Seen website

SUNIL KUMAR SHARMA
 CHAIRMAN
 I.T. & DIGITIZATION
 DELHI DISTRICT COURT


 Officer-in Charge, Genl. Branch, (C)
 District Judge, (Comm. Court)
 Tis Hazari Courts, Delhi

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17/01/21

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

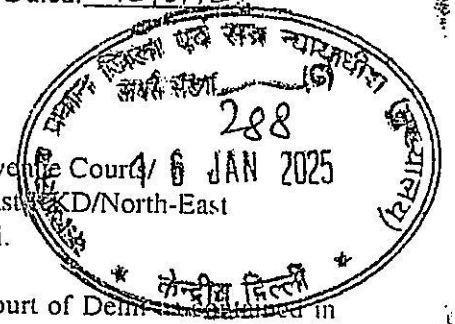
DJ

No. 1445-1457 /R.R (Sessions)/South/Saket/2024

Dated: 15/01/25

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Court
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.



Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).
Ref.: Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 337 cases in which all Criminal Appeals/Revisions, Complaint
Cases of Electricity Act for the year, 2012 & 2013 in Record Room (Sessions), South District, identified
during the period w.e.f. 03.01.2025 to 10.01.2025, have to be weeded out. A list of these files is placed at
Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Sessions through
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it
will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)
Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

| SI. NO. | CNR NO. | CASE NO. | CASE TITLE | DATE OF DECISION | DECIDED AS | GOSHWARA NO. | COURT NAME | MARK 'A' |
|---------|-------------|-------------|--|------------------|--------------|--------------|--|----------|
| 1. | R0191312012 | CA NO 04/12 | SUMIT MITTAL VS STATE | 31.10.2012 | SET ASIDE | 2394/F/2012 | SH.GULSHAN KUMAR/ASJ,SOUTH | |
| 2. | R0191322012 | CA NO 02/12 | SUMIT MITTAL VS STATE | 31.10.2012 | SET ASIDE | 2395/F/2012 | SH.GULSHAN KUMAR/ASJ,SOUTH | |
| 3. | R0274952012 | CR NO 10/12 | MADHUR MITTAL VS STATE | 31.10.2012 | SET ASIDE | 2396/F/2012 | SH.GULSHAN KUMAR/ASJ,SOUTH | |
| 4. | R0274932012 | CR NO 08/12 | MADHUR MITTAL VS STATE | 31.10.2012 | SET ASIDE | 2397/F/2012 | SH.GULSHAN KUMAR/ASJ,SOUTH | |
| 5. | R0274942012 | CR NO 09/12 | MADHUR MITTAL VS STATE | 31.10.2012 | SET ASIDE | 2398/F/2012 | SH.GULSHAN KUMAR/ASJ,SOUTH | |
| 6. | NA | CR NO 11/11 | NASEEM AHMED VS AMRINDER SINGH | 29.11.2012 | WITHDRAW | 2399/F/2012 | SH.GULSHAN KUMAR/ASJ,SOUTH | |
| 7. | NA | CR NO 27/11 | YOGENDRA JOHN VS RITA KUMARI | 18.01.2012 | ALLOWED | 2400/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST | |
| 8. | NA | CR NO 45/11 | JAY PRAKASH VS STATE | 24.01.2012 | DISPOSED | 2401/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST | |
| 9. | NA | CR NO 72/11 | RAM CHANDER VS KAMLA | 31.01.2012 | WITHDRAW | 2403/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST | |
| 10. | R0310842009 | CR NO 79/11 | SARTHA AGGARWAL VS NUPUR AGGARWAL | 04.02.2012 | DISMISSED | 2404/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST | |
| 11. | NA | CR NO 80/11 | AARTI AGARWAL VS NUPUR AGGARWAL | 04.02.2012 | DISPOSED OFF | 2405/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST | |
| 12. | NA | CR NO 90/12 | MOHARRAM ALI VS STATE | 19.03.2012 | WITHDRAW | 2406/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST | |
| 13. | NA | CR NO 33/11 | MANJEET KAUR VS KULWANT SINGH | 30.03.2012 | DISPOSED OFF | 2407/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST | |
| 14. | NA | CR NO 35/11 | PARAAMJIT SINGH VS KAKIS OVERSEAS PVT. LTD | 30.03.2012 | DISPOSED OFF | 2408/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST | |

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|-----|----|-------------|-----------------------------------|------------|--------------|-------------|---|
| 15. | NA | CA NO 17/11 | VINOD KUMAR VS STATE | 28.04.2012 | DISPOSED OFF | 2409/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 16. | NA | CR NO 81/11 | PARMINDER VS BHARTI | 30.04.2012 | DISPOSED OFF | 2410/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 17. | NA | CA NO 70/11 | SUMAN SARKAR VS STATE | 05.05.2012 | DISPOSED OFF | 2411/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 18. | NA | CA NO 39/11 | SHEESH PAL VS STATE | 10.05.2012 | DISPOSED OFF | 2412/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 19. | NA | CA NO 81/11 | GYATRI DEVI VS STATE | 14.05.2012 | DISPOSED OFF | 2413/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 20. | NA | CA NO 91/12 | MOHARRAM ALI VS STATE | 15.05.2012 | DISPOSED OFF | 2414/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 21. | NA | CA NO 50/11 | ANIL MEHRA VS NALINI MEHRA | 15.05.2012 | DISPOSED OFF | 2415/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 22. | NA | CA NO 88/11 | KAVITA RANI VS AMIT KUMAR | 22.05.2012 | DISPOSED OFF | 2416/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 23. | NA | CR NO 58/11 | V N NANGIA VS STATE | 05.06.2012 | DISPOSED OFF | 2417/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 24. | NA | CA NO 14/11 | SUNIL VS STATE | 24.08.2012 | DISPOSED OFF | 2418/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 25. | NA | CA NO 13/11 | PHIREY SINGH VS STATE | 24.08.2012 | DISPOSED OFF | 2419/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 26. | NA | CA NO 60/11 | ARUN CHAUDHARY VS STATE | 25.08.2012 | DISPOSED OFF | 2420/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 27. | NA | CA NO 35/11 | VIRENDER SYAL VS NARESH KAPOOR | 06.09.2012 | AQUITTED | 2421/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 28. | NA | CA NO 32/11 | VIRENDER SYAL VS NARESH KAPOOR | 06.09.2012 | AQUITTED | 2422/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 29. | NA | CA NO 36/11 | VIRENDER SYAL VS NARESH KAPOOR | 06.09.2012 | AQUITTED | 2423/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |
| 30. | NA | CA NO 73/11 | MITHLESH VS KAJODMAL | 01.10.2012 | DISMISSED | 2424/F/2012 | MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST |

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| 31. | R027/01/2012 | CR NO. 198/2012 | SACHIN VS STATE | 06.11.2012 | ALLOWED | 1997/1/2012 | SH. AJAY KUMAR JAIN/ASJ/SE |
| 32. | R0102802011 | CR NO. 154/2012 | TEJ PAL SINGH VS JASMINE CHADHA | 14.12.2012 | DISMISSED | 2013/1/2012 | SH. AJAY KUMAR JAIN/ASJ/SE |
| 33. | R0074772011 | CR NO. 16/11 | CHANDER KALA VS JAI KISHAN | 29.02.2012 | DISPOSED OFF | 2386/F/2012 | MS. R. KIRAN NATHI/ASJ/SOUTH |
| 34. | R0303692009 | CR NO. 1029/06 | BSES RAJDHANI LTD. V/S PUSHPA SHARMA | 10.01.2012 | CONVICED | 2429/F/2012 | SH. RAKESH TIWARI ASJ SOUTH EAST |
| 35. | R0035812011 | CR NO 54/11 | VISHNU KUMAR SUREKA VS STATE | 22.11.2012 | DISPOSED OFF | 2425/F/2012 | MS. RAJ RANI MITRA ASJ-03 SOUTH EAST |
| 36. | NA | CA NO. 18/11 | PRASHANT JPRASHAR V/S SHWETA MISHRA AND ANOTHERS | 08.10.2012 | WITHDRAW | 2427/F/2012 | SH. GULSHAN KUMAR ASJ-01 SOUTH EAST |
| 37. | R0186742011 | CR NO. 15/11 | RAM HARI SHARMA | 05.10.2012 | DISMISSED | 2428/F/2012 | SH. GULSHAN KUMAR ASJ-01 SOUTH EAST |
| 38. | R0933062008 | CC NO. 171/08 | BSES RAJDHANI JPOWER LTD VS KALAWATI & ETC. | 21.02.2012 | CONVICED | 2430/F/2012 | SH. RAKESH TIWARI ASJ SOUTH EAST |
| 39. | R0162392011 | CA NO. 53/11 | LILLY KUTTY VS STATE & ORS | 05.09.2012 | ALLOWED | 2433/F/2012 | SH. AJUL KUMAR GARG ASJ SOUTH-04 |
| 40. | R0244082012 | CR. NO. 37/12 | BHARAT KUMAR VS STATE | 03.01.2013 | ALLOWED | 01/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 41. | R0118692010 | CR NO. 06/10 | STATE VS INDER JEET & ORS | 04.01.2013 | DISMISSED | 02/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 42. | R0280562012 | CR NO. 46/12 | RAMAN VOHRA VS RAJIV PAUL | 05.01.2013 | DISMISSED | 03/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 43. | R0228062012 | CA NO. 18/12 | SMT. SHEENA SINGH VS KARAMJIT SINGH & ORS | 15.01.2013 | DISMISSED | 05/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 44. | R0291472011 | CR NO. 53/11 | RAJ KUMAR VS VIJAY PAL & ORS | 16.01.2013 | DISMISSED | 06/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 45. | R0204582012 | CR NO. 26/12 | SANAJY KUMAR VS KALESHWAR INFRASTRUCTURE PVT LTD. | 17.01.2013 | ALLOWED | 07/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |

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| 46. | R0197402012 | CR NO.24/12 | REENA GAMBHIR VS KALESHWAR INFRASTRUCTURE PVT LTD | 17.01.2013 | ALLOWED | 08/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 47. | R0197392012 | CR NO.23/12 | KARAN VS KALESHWAR INFRASTRUCTURE PVT LTD. | 17.01.2013 | ALLOWED | 09/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 48. | R01197362012 | CR NO 22/12 | SANJAY VS SURENDER KALRA | 23.01.2013 | ALLOWED | 10/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 49. | R0314662012 | CR NO.59/12 | LAXMI SINGH VS STATE | 28.1.2013 | DISMISSED | 11/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 50. | R0194082012 | CA NO.16/12 | SATAE VS SYAMHIR & ORS | 29.01.2013 | DISMISSED | 12/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 51. | R0261782012 | CR NO.40/12 | DINESH TANWAR VS STATE & ORS | 30.01.2013 | DISMISSED | 13/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 52. | R0235622012 | CR NO. 32/12 | JITENDER MALHOTRA VS ASHISH DUTTA | 01.02.2013 | SET SIDE | 14/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 53. | R0029462013 | CR NO.05/13 | SATBIR SINGH VS STATE | 06.02.2013 | ALLOWED | 16/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 54. | R0271292012 | CR NO.43/13 | STATE VS KUMAR SAUMITRA & ORS | 11.2.2013 | ALLOWED | 17/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 55. | R0120412012 | CR NO.10/12 | SMT. BHUPENDER KAUR & ORS STATE & ORS | 12.02.2013 | ALLOWED | 18/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 56. | R0230872012 | CR NO30/12 | ANIL YADAV & ORS STATE & ORS | 16.02.2013 | DISMISSED | 20/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 57. | R0325902012 | CR NO 01/13 | VINOD KUMAR VS STATE | 16.02.2013 | DISMISSED | 21/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 58. | R0140012012 | CR NO 17/13 | RAHUL SETHI VS ANJU PANWAR | 18.02.2013 | DISMISSED | 22/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 59. | R0140002012 | CR NO 18/12 | RAHUL SETHI VS ANJU PANWAR | 18.02.2013 | DISMISSED | 23/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 60. | R0275212010 | CR NO 12/10 | ANKITA VS UDIT MISHRA | 19.02.2013 | WITHDRAWN | 24/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 61. | R0293592012 | CR NO.50/12 | INDEJEEET SINGH VS STATE & ORS | 20.02.2013 | DISMISSED | 25/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |

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| 62. | R0032362013 | CR NO.07/13 | ASHA VS HANSRAJ & ORS | 27.02.2013 | WITHDRAWN | 26/F/2013 | SH. RAJEEV BANSAL ASJ-03 SOUTH |
| 63. | NA | R.TI APEAL NO.12/12 | KARAM PAL SINGH VS P.LO SAKET | 30.01.2013 | DISMISSED | 27/F/2013 | SH.YOGESH KUMAR KHANNA ASJ SPECIAL FAST COURT SOUTH |
| 64. | R0297502012 | CR NO.59/12 | NISHANT VS STATE | 04.01.2013 | SET ASIDE | 29/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 65. | R0293582012 | CR NO.58/12 | HENDER SINGH BISHT VS STATE | 07.01.2013 | SET ASIDE | 30/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 66. | NA | CR NO. 52/12 | VIRENDER KUMAR VS STATE | 08.01.2013 | DISMISSED | 31/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 67. | R0196312012 | CA NO.52/12 | COL. PRAHALAD RANA VS RAJU | 14.01.2013 | PROVATION | 32/F/2013 | SH. RAJENDER KUMAR SHASHTRI ASJ-02 |
| 68. | R0080802012 | CA NO.10/12 | RANA R. TIWARI VS STATE | 15.01.2013 | SET ASIDE | 33/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 69. | R0266582012 | CR NO.57/12 | RIPPAN PANDEY VS STATE | 15.01.2013 | DISMISSED | 34/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 70. | NA | CA NO.79/12 | RAJESH ARORA VS PRIYANKA CHOUDHARY | 17.01.2013 | ALLOWED | 35/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 71. | R0041002012 | CA NO.08/12 | INDER MOHAN TIWARI VS KAVITA TIWARI | 19.01.2013 | DISMISSED | 36/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 72. | R0033142012 | CA NO. 01/12 | INDER MOHAN TIWARI VS KAVITA TIWARI | 19.01.2013 | DISMISSED | 37/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 73. | R0302512012 | CR.NO.06/13 | SUNIL KUMAR VS STATE | 30.01.2013 | SET ASIDE | 38/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 74. | R0005912013 | CR NO.05/13 | R RANGANATHAN VELURA VS STATE | 31.01.2013 | ALLOWED | 39/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 75. | R0301082012 | CR NO.61/12 | RAKESH SHARMA VS STATE | 08.02.2013 | DISMISSED | 42/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 76. | R0022362013 | CR NO.10/13 | UMESH PANSARI VS SUNIL DUTT | 16.02.2013 | DISMISSED | 43/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |
| 77. | R0023072013 | CR NO. 15/12 | MD RAHI-UL HAQUE VS PREM PRAKASH JUNEJA | 20.02.2013 | DISMISSED | 44/F/2013 | SH.RAJENDER KUMAR SHASHTRI ASJ-02 |

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| 78 | R0028232013 | CR NO.61/12 | INDERJEET BANERJEE VS STATE | 20.02.2013 | DISMISSED | 45/F/2013 | SH RAJENDER KUMAR SHASHTRI ASJ-02 |
| 79 | R0323732012 | CA NO.81/12 | MD. MURSLIN VS STATE | 27.02.2013 | DISMISSED | 46/F/2013 | SH RAJENDER KUMAR SHASHTRI ASJ-02 |
| 80 | R0204602012 | CR NO.42/12 | DEEPAK VS ADESH KUMAR BANSAL | 27.02.2013 | DISMISSED | 47/F/2013 | SH RAJENDER KUMAR SHASHTRI ASJ-02 |
| 81 | R0264202012 | CR NO.334/12 | AMIT SINGH VS STAE & ORS | 02.01.2013 | DISPOSED OFF | 48/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 82 | R0297342012 | CA NO. 233/12 | KALI BAI VS STATE | 02.01.2013 | DISPOSED OFF | 49/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 83 | R0009852012 | CR NO.10/12 | SANJAY@ SANJU VS STATE | 02.01.2013 | ALLOWED | 50/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 84 | R0323752012 | CR NO.06/13 | RADLEY METAL PRODUCTS PVT LTD.& ORS. VS STATE & ANR. | 04.01.2013 | DISPOSED OFF | 56/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 85 | R0291302012 | CR NO.363/12 | RADLEY METAL PRODUCTS PVT LTD VS STATE & ANR | 04.01.2013 | DISPOSED OFF | 67/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 86 | R0268262012 | CA NO.199/12 | VIPIN DASS VS STATE | 02.01.2013 | DISPOSED OFF | 55/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 87 | R0268292012 | CA NO.200/12 | IAHAGIR ALAM VS STATE | 02.01.2013 | DISPOSED OFF | 56/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 88 | R0315572012 | CR NO.241/12 | RULA NATH VS STATE | 03.01.2013 | DISPOSED OFF | 57/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 89 | R0054792012 | CA NO.53/12 | BABU KUMAR & ORS VS SMT.NAGINA | 03.01.2013 | DISMISSED | 58/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 90 | R0225472012 | CR NO.290/12 | PREETI SETTA VS RAJNI CHAWLA | 03.01.2013 | ALLOWED | 59/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 91 | R0000312013 | CA NO.04/13 | RAKESH KUMAR SHARMA VS STATE & ANR | 03.01.2013 | DISPOSED OFF | 63/F/2013 | SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH |
| 92 | R0000242013 | CA NO 03/13 | DILIP SINGH VS AMAR MALIK | 03.01.2013 | DISPOSED OFF | 64/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 93 | R0268282012 | CA NO 198/12 | BHAGIRATH VS STATE | 02.01.2013 | DISPOSED OFF | 53/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |

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| 94 | R0268272012 | CA NO 19/12 | SUMMI (PINKI) VS STATE | 02.01.2013 | DISPOSED OFF | 54/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 95 | R0009842012 | CA NO 11/12 | RAGHU VS STATE | 02.01.2013 | ALLOWED | 51/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 96 | R0009832012 | CA NO 12/12 | ANIL VS STATE | 02.01.2013 | ALLOWED | 52/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 97 | R0291312012 | CR NO 364/12 | M/S RADLEY METAL PRODUCTS PVT LTD VS STATE | 04.01.2013 | DISPOSED OFF | 68/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 98 | R0291362012 | CR NO 365/12 | M/S RADLEY METAL PRODUCTS PVT LTD VS STATE | 04.01.2013 | DISPOSED OFF | 69/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 99 | R0291352012 | CR NO 366/12 | M/S RADLEY METAL PRODUCTS PVT LTD VS STATE | 04.01.2013 | DISPOSED OFF | 70/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 100 | R0291272012 | CR NO 367/12 | M/S RADLEY METAL PRODUCTS PVT LTD VS STATE | 04.01.2013 | DISPOSED OFF | 71/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 101 | R0271062012 | CR NO 330/12 | MOHINDER SINGH VS RAMESH | 04.01.2013 | ALLOWED | 65/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 102 | R0291332012 | CR NO 368/12 | M/S RADLEY METAL PRODUCTS PVT LTD VS STATE | 04.01.2013 | DISPOSED OFF | 72/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 103 | R0192652012 | CA NO 132/12 | SANJEEV DUTTA VS SHALLU DAITA | 04.01.2013 | DISPOSED OFF | 73/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 104 | R0322562012 | CR NO 02/13 | DEEPAK KANOJIYA VS JYOTI KANOJIA | 04.01.2013 | DISMISSED | 74/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 105 | R0002252013 | CR NO 08/13 | ABHAY CHANDRA VS MCD | 05.01.2013 | DISPOSED OFF | 75/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 106 | R0002032013 | CA NO 10/13 | MS. DAYAWATI SANGWAN VS SH. DHARMENDER SANGWAN | 05.01.2013 | DISMISSED | 76/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 107 | R0002262013 | CR NO 07/13 | SHRI AKHIL BHARGAVA VS SMT. LALIT GUPTA | 05.01.2013 | DISPOSED OFF | 77/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 108 | R0298972012 | CA NO 234/12 | RAVI VS STATE | 07.01.2013 | DISPOSED OFF | 78/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 109 | R0271092012 | CA NO 207/12 | ARVIND VS STATE | 07.01.2013 | DISPOSED OFF | 79/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |

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| 110 | R0308092012 | CA NO 230/12 | SHANKER VS STATE | 07.01.2013 | DISPOSED OFF | 80/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 111 | R0305002012 | CA NO 235/12 | KARAN TIWARI VS STATE | 07.01.2013 | DISPOSED OFF | 81/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 112 | R0281922012 | CR NO 355/12 | SH. NANAK GUPTA VS STATE | 07.01.2013 | DISPOSED OFF | 82/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 113 | R0321292012 | CR NO 01/13 | H M INFORMATICS VS CATMOSS RETAIL LTD | 04.01.2013 | DISMISSED | 83/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 114 | R0286662012 | CA NO 223/12 | SANJAY KUMAR VS STATE | 07.01.2013 | DISPOSED OFF | 84/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 115 | R0277712012 | CA NO 212/12 | HARENDER SINGH VS STATE | 07.01.2013 | DISPOSED OFF | 85/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 116 | R0160992012 | CA NO 115/12 | BABY LISA RAJ VS RAJESH SHARMA | 07.01.2013 | DISPOSED OFF | 86/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 117 | R0272752012 | CR NO 340/12 | M/S ADITYA HIRLA INSULATORS VS STATE | 08.01.2013 | DISMISSED | 87/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 118 | R0285732012 | CR NO 361/12 | M/S GODREJ & BOYCE MFG. CO. LTD VS STATE | 08.01.2013 | DISPOSED OFF | 88/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 119 | R0325922012 | CA NO 08/13 | LT. COL. (RETD.) SARVADAMAN SINGH OBEROI VS SH. JUSTICE SANJAY KISHAN KAUL | 08.01.2013 | DISMISSED | 89/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 120 | R0004592013 | TP(CRL) NO 01/13 | ISHAQUE KHAN VS RAJEEV AGGARWAL | 08.01.2013 | DISPOSED OFF | 90/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 121 | R0088542012 | CA NO 80/12 | DAANVIR VS STATE | 08.01.2013 | DISPOSED OFF | 91/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 122 | R0004552013 | CR NO 15/13 | MOHD. RAIS VS STATE | 08.01.2013 | DISPOSED OFF | 92/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 123 | R0004562013 | CR NO 16/13 | MOHD. RAIS VS STATE | 08.01.2013 | DISPOSED OFF | 93/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 124 | R0004502013 | CR NO 09/13 | POONAM KAUSHIK VS STATE | 09.01.2013 | DISMISSED | 94/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 125 | R0004572013 | CR NO 17/13 | MMTC LTD. VS M/S JAY KEY | 09.01.2013 | DISPOSED OFF | 95/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE |

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| 126. | R0072622012 | CA NO 74/12 | RAJESH RAM VS MS. AARTI DEVI | 09.01.2013 | DISPOSED OFF | 96/F/2013 | SH R K GAUBA DISTRIC JUDGE /ASJ/SE |
| 127. | R0000082013 | CA NO 07/13 | RAVINDER SINGH VS SMT MEGHINA SINGH | 10.01.2013 | DISMISSED | 97/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 128. | R0295652012 | CR NO 370/12 | ROHIT DHAWAN VS ADVANTURE ADVERTISING & MARKETING | 10.01.2013 | DISPOSED OFF | 98/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 129. | R0233422012 | CA NO 150/12 | PANKAJ SINGH @ MANGRU VS STATE | 10.01.2013 | DISPOSED OFF | 99/F/2013 | SH R K GAUBA DISTRIC JUDGE /ASJ/SE |
| 130. | R0277602012 | CR NO 347/12 | MR. SANJAY SOLANKI VS IMAGE INTERIORS | 10.01.2013 | ALLOWED | 100/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 131. | NA | M 02/13 | THREE ACES LOGISTICS PVT LTD VS RENU MAHAJAN | 10.01.2013 | WITHDRAW | 101/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 132. | NA | CR NO 378/12 | RAMESH CHAND GUPTA VS SUNITA | 11.01.2013 | ALLOWED | 102/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 133. | NA | CR NO 379/12 | SHYAM SUNDER @ SANJAY VS SMT. SUNITA | 11.01.2013 | DISPOSED OFF | 103/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 134. | R0282592012 | CA NO 218/12 | SH. SAIYA BHAN SHARMA VS MS. KAMLESH KUMARI | 11.01.2013 | DISPOSED OFF | 104/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 135. | R0282602012 | CA NO 219/12 | SH. SAIYA BHAN SHARMA VS MS. KAMLESH KUMARI | 11.01.2013 | DISPOSED OFF | 105/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 136. | R0008222013 | TP(CRL) NO 02/13 | STATE VS NANHE | 11.01.2013 | WITHDRAW | 106/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 137. | R0266192012 | CR NO 333/12 | SH. BIKAS MISHRA VS STATE | 11.01.2013 | DISPOSED OFF | 107/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 138. | R0204572012 | CR NO 262/12 | RAM SHANKER GUPTA VS RAM BABU GUPTA | 11.01.2013 | DISMISSED | 108/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 139. | R0009052013 | TP(CRL) NO 03/13 | AMRIK SINGH VS STATE | 14.01.2013 | WITHDRAW | 109/F/2013 | SH R K GAUBA DISTRIC JUDGE /ASJ/SE |
| 140. | R0279432012 | CR NO 350/12 | MANJEET SINGH VS SHO (PS; K.M. PUR) | 04.01.2013 | DISMISSED | 110/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 141. | R0284122012 | CA NO 221/12 | RAVINDER SINGH NAGRA VS STATE | 15.01.2013 | DISPOSED OFF | 111/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE |

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| 142. | R0297792012 | CR NO 372/12 | PAWAN KR. JHA VS ASHWANI KUMAR SINGH | 15.01.2013 | DISPOSED OFF | 112/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 143. | R0308022012 | CR NO 380/12 | MONA @ SABNAM VS STATE | 15.01.2013 | DISMISSED | 113/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 144. | R0044902012 | CA NO 42/12 | RAJESH KUMAR RAJPUT VS STATE | 15.01.2013 | ALLOWED | 114/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 145. | R0009132013 | IP(CR.) NO 04/13 | STATE VS OM PRAKASH KANOJIA | 16.01.2013 | DISPOSED OFF | 115/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 146. | R0235272012 | CA NO 151/12 | VIVEK PRAHLADAN VS STATE | 16.01.2013 | DISPOSED OFF | 116/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 147. | R0286422012 | CA NO 224/12 | ANIL KHANNA VS GULAB SINGH VERMA | 17.01.2013 | DISPOSED OFF | 117/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 148. | R0252682012 | CR NO 310/12 | SH SHYAM PAL VS SH. SANJAY GOYAL | 17.01.2013 | DISPOSED OFF | 118/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 149. | R0204692012 | CA NO 138/12 | NILANJAN GUPTA VS STATE | 07.01.2013 | ALLOWED | 119/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 150. | R0783152012 | CR NO 357/12 | PUSHKAR RAJ VS STATE | 21.01.2013 | ALLOWED | 120/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 151. | R0061462013 | CR NO 26/13 | O.P. DHAKOLIYA VS HARVINDER SINGH | 21.01.2013 | DISPOSED OFF | 121/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 152. | R0051152013 | CR NO 27/13 | O.P. DHAKOLIYA VS HARVINDER SINGH | 21.01.2013 | DISPOSED OFF | 122/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 153. | R0051162013 | CR NO 28/13 | O.P. DHAKOLIYA VS HARVINDER SINGH | 21.01.2013 | DISPOSED OFF | 123/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 154. | R0051172013 | CR NO 29/13 | O.P. DHAKOLIYA VS HARVINDER SINGH | 21.01.2013 | DISPOSED OFF | 124/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 155. | R0196892012 | CR NO 252/12 | RATTAN CHADHA VS STATE | 22.01.2013 | DISMISSED | 125/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 156. | R0026572012 | CA NO 22/12 | SOBAN SINGH VS STATE | 22.01.2013 | DISPOSED OFF | 126/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 157. | R0288532012 | CA NO 227/12 | KANWAR PAL SINGH @ KUNDAN | 23.01.2013 | DID | 127/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |

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| 158. | R0005682013 | CA NO 16/13 | VINIT SHARMA VS STATE | 23.01.2013 | DISPOSED OFF | 128/F/2013 | SH R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 159. | R0255632012 | CR NO 317/12 | SHRI KUMAR PAL VS STATE | 28.01.2013 | ALLOWED | 129/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 160. | NA | CR NO 36/13 | SHIV CHARAN VS STATE | 28.01.2013 | DISPOSED OFF | 131/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 161. | R0055512012 | CA NO 55/12 | ROHITASH VS STATE | 29.01.2013 | DISPOSED OFF | 132/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 162. | R0024722013 | CR NO 26/13 | MANOJ SHARMA VS STATE | 30.01.2013 | DISPOSED OFF | 133/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 163. | R0274682012 | CA NO 91/12 | SATISH KUMAR VS POONAM RANI | 30.01.2013 | DISPOSED OFF | 134/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 164. | NA | CA NO 96/12 | SUDRASHAN VS STATE | 31.01.2013 | ALLOWED | 135/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 165. | R0018462013 | CA NO 25/13 | PRASHANT KUMAR SINGH VS M/S SPIRAL SYSTEMS & NETWORKING | 31.01.2013 | DISPOSED OFF | 136/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 166. | R0228052012 | CR NO 181/12 | RAJEEV ARORA VS STATE | 02.01.2013 | DISMISSED | 137/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 167. | R0308872012 | CR NO 210/12 | PRADEEP KUMAR BANSAL VS STATE | 09.01.2013 | REMAND BACK | 138/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 168. | R0313992012 | CR NO 211/12 | RAMAN MISHRA VS STATE | 11.01.2013 | DISMISSED | 139/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 169. | R0000322013 | CA NO 01/12 | M/S ALLIED TECHNOLOGIES VS SANJIVINI ENTERPRISES | 15.01.2013 | DISMISSED ASS | 140/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 170. | R0170032012 | CR NO 162/12 | MEDHANTHI JHA VS JITENDER NATH SHARMA | 17.01.2013 | ALLOWED | 141/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 171. | R0228072012 | CR NO 180/12 | T A SIDDIQUIE VS MOINUDDIN ETC | 17.01.2013 | DISMISSED | 142/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 172. | R0293212012 | CA NO 206/12 | KAMINI KHANNA VS STATE | 17.01.2013 | ALLOWED | 143/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 173. | R0298072012 | CA NO 208/12 | JAGMOHAN BEHAL VS S. SEWA | 24.01.2013 | DISMISSED | 144/F/2013 | SH AJAY KUMAR JAIN/AS/SE |

12

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| 174 | R0005442013 | CR NO 02/13 | VINOD PATEL VS KAPIL AGGARWAL | 28.01.2013 | ALLOWED | 145/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 175 | R0276722012 | CR NO 197/12 | SHIKHA MATHUR VS STATE | 05.01.2013 | DISPOSED OFF | 146/F/2013 | SH AJAY KUMAR JAIN/AS/SE |
| 176 | R0228042012 | CA NO 15/12 | M/S LALLIPUT KIDSWEAR LTD. VS M/S MANDHANA INDUSTRIES LTD. | 31.01.2013 | DISMISSED | 147/F/2013 | Ms. RENU BHATNAGAR/ASJ,SE-01 |
| 177 | R0028072013 | CR NO 39/13 | PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM | 01.02.2013 | DISPOSED OFF | 148/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 178 | R0028102013 | CR NO 40/13 | PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM | 01.02.2013 | DISPOSED OFF | 149/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 179 | R0028082013 | CR NO 41/13 | PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM | 01.02.2013 | DISPOSED OFF | 150/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 180 | R0028062013 | CR NO 42/13 | PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM | 01.02.2013 | DISPOSED OFF | 151/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 181 | R0028092013 | CR NO 43/13 | PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM | 01.02.2013 | DISPOSED OFF | 152/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 182 | R0254522012 | CR NO 314/12 | NIRMAL ARORA VS STATE | 01.02.2013 | DISPOSED OFF | 153/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 183 | R0186512012 | CA NO 129/12 | ASHWANI MARWAH VS STATE | 01.02.2013 | DISPOSED OFF | 154/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 184 | R0029942013 | TP(CRL) NO 07/13 | SHALANI VS STATE | 02.02.2013 | DISMISSED | 155/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 185 | R0254712012 | CA NO 164/12 | RAJIV KUMAR VS ANU KUMARI | 04.02.2013 | DISPOSED OFF | 156/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 186 | R0250912012 | CA NO 157/12 | DHARAMBIR SINGH VS STATE | 04.02.2013 | DISPOSED OFF | 157/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 187 | R0002042013 | CA NO 09/13 | SAROJ SAILESH JAIN VS STATE | 04.02.2013 | WITHDRAW | 158/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 188 | R0257262012 | CA NO 168/12 | DR. SATYAVEER SINGH VS M/S DENTSPLY INDIA PVT. LTD. | 05.02.2013 | DISPOSED OFF | 159/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 189 | R0280872012 | CR NO 351/12 | SAURABH SINGH VS DR. AJAY | 05.02.2013 | ALLOWED | 160/F/2013 | SH.R.K. GAUBA DISTRIC JUDGE |

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| 190. | R0306472012 | CR NO 377/12 | KAUL SANJAY GULATI VS STATE | 06.02.2013 | DISPOSED OFF | 161/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 191. | R0272712012 | CR NO 341/12 | RAJESH KUMAR VS STATE | 06.02.2013 | DISPOSED OFF | 162/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 192. | R0281692012 | CR NO 353/12 | ASHISH SABHARWAL VS DEEPA RAI | 06.02.2013 | ALLOWED | 163/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 193. | R0305612012 | CR NO 375/12 | SHAHEEN AKHTAR VS AUSAF ALI BHATT | 06.02.2013 | DISPOSED OFF | 164/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 194. | R0305602012 | CR NO 376/12 | SHAHEEN AKHTAR VS SHAI IQ AHMED | 06.02.2013 | DISPOSED OFF | 165/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 195. | R0034152013 | CR NO 46/13 | RAJESH BERI VS GENESIS EDUCATION FOUNDATION | 08.02.2013 | DISPOSED OFF | 166/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 196. | R0035102013 | CR NO 49/13 | SITU SHASTRI VS FOREMOST FACTORS LTD. | 08.02.2013 | DISPOSED OFF | 167/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 197. | R0035112013 | CR NO 50/13 | SITU SHASTRI VS FOREMOST FACTORS LTD. | 08.02.2013 | DISPOSED OFF | 168/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 198. | R0305012012 | CA NO 236/12 | PAWAN KUMAR VS STATE | 11.02.2013 | DISMISSED | 169/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 199. | R0295302012 | CR NO 369/12 | YOGESH SHARMA VS STATE | 11.02.2013 | ALLOWED | 170/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 200. | R0293602012 | CA NO 230/12 | RAJEEV SOOD VS CHATALI SOOD | 12.02.2013 | DISPOSED OFF | 171/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 201. | R0038952013 | CR NO 56/13 | HARIKANT TRIPATHI VS STATE | 13.02.2013 | DISPOSED OFF | 172/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 202. | R0038932013 | CR NO 57/13 | M/S SAMUDRA BIOPHARMA PVT LTD VS M/S TECHNOLOGY DEVELOPMENT BOARD | 13.02.2013 | DISPOSED OFF | 173/F/2013 | /ASJ/SE SH R K. GAUBA DISTRICT JUDGE |
| 203. | R0038972013 | CR NO 58/13 | M/S SAMUDRA BIOPHARMA PVT LTD VS M/S TECHNOLOGY DEVELOPMENT BOARD | 13.02.2013 | DISPOSED OFF | 174/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 204. | R0350362011 | CA NO 44/13 | SHIV KUMAR PRASAD VS | 14.02.2013 | DISPOSED OFF | 175/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |

14

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| 205. | R0040452013 | CR NO 59/13 | PRAKASH MEENA VINOD KUMAR VS STATE | 14.02.2013 | DISPOSED OFF | 176/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 206. | R0040462013 | CR NO 60/13 | SH. VINOD KUMAR VS STATE | 14.02.2013 | DISPOSED OFF | 177/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 207. | R0028982013 | CA NO 29/13 | MOHD. ISLAM VS STATE | 18.02.2013 | ALLOWED | 178/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 208. | R0267232012 | CR NO 335/12 | SATISH KUMAR VS STATE | 18.02.2013 | ALLOWED | 179/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 209. | R0028972013 | CA NO 28/13 | CHANDRA DEVI VS STATE | 18.02.2013 | ALLOWED | 180/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 210. | NA | TP(CRL) NO 12/13 | P.D. SHARMA VS ISHAQUE KHAN | 20.02.2013 | DISPOSED OFF | 181/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 211. | R0035182013 | CR NO 53/12 | PARDEEP KUMAR PARSHAR VS ONKAR PANDEY | 20.02.2013 | DISPOSED OFF | 182/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 212. | R0270142012 | CR NO 337/12 | MAJ. ASHISH CHADHA (RETD) VS SHRIMATI SARBARJ SEN | 20.02.2013 | DISPOSED OFF | 183/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 213. | NA | TP(CRL) NO 08/13 | OM PRAKASH VS STATE | 21.02.2013 | DISPOSED OFF | 184/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 214. | R0051432013 | CR NO 80/13 | NAEEM ALI VS SHEELA SHARMA | 23.02.2013 | DISPOSED OFF | 185/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 215. | R0176942012 | CA NO 123/12 | MOHD. AFTAB ALAM VS BIBI FARZANA KHATOON | 25.02.2013 | DID | 186/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 216. | R0051612013 | CR NO 81/13 | KARAN SINGH PANWAR VS RENU | 25.02.2013 | DISPOSED OFF | 187/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 217. | NA | TP(CRL) NO 09/13 | STATE VS DHEERENDER KAUSHIK | 26.02.2013 | DISPOSED OFF | 188/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 218. | NA | TP(CRL) NO 17/13 | STATE VS SAHRAJ SINGH &ORS. | 26.02.2013 | DISPOSED OFF | 189/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 219. | R0002942013 | CA NO 12/13 | PARMOD GUPTA VS M/S ENN. DEEP CHITTS | 26.02.2013 | DID | 190/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 220. | R0012382013 | CR NO 23/13 | DEEPAK MALIK @ PATNA VS STATE | 26.02.2013 | ALLOWED | 191/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE |

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| 221. | NA | CR NO 283/12 | RAMESH KUMAR VS SMT GAYARASI | 27.02.2013 | DISPOSED OFF | 192/F/2013 | /ASJ/SE SH R.K. GAUBA DISTRICT JUDGE |
| 222. | R0279522012 | CA NO 213/12 | SOMDEV GOYAL VS ARCHANA GOYAL | 28.02.2013 | ALLOWED | 193/F/2013 | /ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE |
| 223. | R0006562013 | CR NO 01/13 | G.M BHAIACHARYA VS STATE | 04.02.2013 | DISMISSED OFF | 195/F/2013 | /ASJ/SE SH. VINAY KUMAR KHANNA/ASJ/SE |
| 224. | R0319822012 | CR NO 83/12 | SHARDA RAM TRUST COMMITTEE VS STATE. | 04.02.2013 | DISMISSED | 196/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 225. | R0140122012 | CA NO 30/12 | STATE VS AMBIKA PRASAD | 06.02.2013 | DISMISSED | 197/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 226. | R0032612013 | CR NO 01/13 | RAJ KUMAR SHARMA VS CBI | 06.02.2013 | DISMISSED | 198/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 227. | R0309162012 | CA NO 49/12 | PALLAVI SIKRI VS AMIT SIKRI | 18.02.2013 | ALLOWED | 199/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 228. | R0047692013 | CR NO 10/13 | RAJ KUMAR CHAUKAN VS STATE | 20.02.2013 | DISMISSED | 200/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 229. | R0050672013 | CA NO 11/13 | SATNAM SINGH VS STATE | 22.02.2013 | DISMISSED | 201/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 230. | R0040472013 | CR NO 08/13 | MOHD. TARIQUE VS JAFAR ALI | 28.02.2013 | DISMISSED | 202/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 231. | R0318192012 | CR NO 81/12 | ASHISH SARVICES VS LAKSHMI PETOLEUM | 03.01.2013 | DISMISSED | 203/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 232. | R031472012 | CA NO 51/12 | PUR NATH VS STATE | 07.01.2013 | DISPOSED OFF | 204/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 233. | R0321482012 | CA NO 50/12 | SURAJ VS STATE | 07.01.2013 | DISPOSED OFF | 205/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 234. | R0308052012 | CR NO 74/12 | SANJAY GAMBHIR VS STATE | 07.01.2013 | DISMISSED | 206/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 235. | R0308052012 | CR NO 75/12 | SANJAY GAMBHIR VS STATE | 07.01.2013 | DISMISSED | 207/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 236. | R0071502012 | CR NO 25/12 | ARUN TRIPATHI VS STATE | 08.01.2013 | DISMISSED | 208/F/2013 | SH. VINAY KUMAR |

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| 237. | R0115562012 | CR NO 10/12 | ANJUM ALI VS NOOR JAHAN | 08.01.2013 | DISMISSED | 209/F/2013 | KHANNA/ASJ/SE SH. VINAY KUMAR KHANNA/ASJ/SE |
| 238. | R0023012012 | CR NO 44/12 | STATE VS SHASHI BALA | 09.01.2013 | DISMISSED | 210/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 239. | R023012012 | CR NO 08/12 | ASHU CHAUDHRI VS STATE | 09.01.2013 | DISMISSED | 211/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 240. | R0305992012 | CR NO 72/12 | SAROJ VS INDERJEET | 14.01.2013 | DISMISSED | 212/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 241. | R0272382012 | CA NO 46/12 | RAVI KUMAR SHARMA VS SAVINDER KUMAR | 14.01.2013 | DISPOSED OFF | 213/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 242. | R0305992012 | CR NO 70/12 | CHANDERPAL VS STATE | 14.01.2013 | DISMISSED | 214/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 243. | NA | CA NO 122/10 | MANJEET KAUR VS KULWANT SINGH | 14.01.2013 | DISPOSED OFF | 215/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 244. | R0306952012 | CR NO 73/12 | RAKESH SHARMA VS STATE | 16.01.2013 | DISMISSED | 216/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 245. | R0248302012 | CA NO 54/12 | DEVENDER AHUJA VS STATE | 16.01.2013 | ALLOWED | 217/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 246. | NA | CR NO 78/12 | DEVENDER AHUJA VS STATE | 16.01.2013 | DISPOSED OFF | 218/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 247. | NA | CR NO 22/12 | STATE VS YUSUF | 21.01.2013 | DISMISSED | 219/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 248. | R0317682012 | CR NO 82/12 | RADHA KRISHN SHARMA VS STATE | 21.01.2013 | DISMISSED | 220/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 249. | R0107232012 | CA NO 13/12 | RUHI RAMANAND VS RAMANAND AMIT | 22.01.2013 | ALLOWED | 221/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 250. | R0293172012 | CR NO 65/12 | PRADEEP KUMAR BANSAL VS STATE | 22.01.2013 | DISMISSED | 222/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 251. | R0298082012 | CA NO 47/12 | RADHEY SHYAM TIWARI VS STATE | 23.01.2013 | DISPOSED OFF | 223/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 252. | R0006562013 | CR NO 02/13 | MANOJ AGGARWAL VS STATE | 23.01.2013 | DISMISSED | 224/F/2013 | SH. VINAY KUMAR |

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| 253. | NA | CR NO 59/11 | REXNORD ELECTRONICS AND CONTROL LTD VS BASU DI V | 30.01.2013 | COMPOUNDED | 225/F/2013 | KHANNA/ASJ/SE |
| 254. | R0308112012 | CR NO 76/12 | RACHIT DANDRIYAL VS ADITI SOOD | 31.01.2013 | DISMISSED | 226/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 255. | R0308862012 | CR NO 02/13 | MANISH TALREJA VS ASHITHA TELREJA | 28.01.2013 | DISMISSED | 227/F/2013 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 256. | R0317662012 | CR NO 25/13 | MRS ALPNA MEHRA VS JATIN LAMBA | 01.02.2013 | ALLOWED | 228/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 257. | R0220762012 | CR NO 08/13 | AJAY KUMAR VS (1) STATE (2) MS. SANTUSHI KUMARI | 11.02.2013 | DISPOSED OFF | 229/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 258. | R0255782012 | CR NO 37/13 | DHARMBIR PAWAR VS STATE | 12.02.2013 | DISPOSED OFF | 230/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 259. | R0253742012 | CR NO 36/13 | DESH RAJ & ORS VS STATE & ORS | 12.02.2013 | DISPOSED OFF | 231/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 260. | R0193122012 | CR NO 24/13 | SMT. ASHA AGGARWAL VS STATE | 20.02.2013 | DISPOSED OFF | 232/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 261. | R0032672013 | CR NO 15/03 | SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA | 06.02.2013 | DISMISSED | 233/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 262. | R0032692013 | CR NO 16/13 | SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA | 06.02.2013 | DISMISSED | 234/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 263. | R0032712013 | CR NO 17/13 | SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA | 06.02.2013 | DISMISSED | 235/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 264. | R0032742013 | CR NO 18/13 | SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA | 06.02.2013 | DISMISSED | 236/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 265. | R0032792013 | CR NO 19/13 | SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA | 06.02.2013 | DISMISSED | 237/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 266. | R0032812013 | CR NO 20/13 | SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA | 06.02.2013 | DISMISSED | 238/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 267. | R0032832013 | CR NO 21/13 | SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA | 06.02.2013 | DISMISSED | 239/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 268. | R0032852013 | CR NO 22/13 | SH. K. KESHAVA RAJU VS SH ASHOK | 06.02.2013 | DISMISSED | 240/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |

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| 269. | R0095162012 | CA NO 06/13 | SUBHANKAR JHA VS STATE | 06.03.2013 | DISMISSED | 241/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 270. | R0103752012 | CA NO 09/13 | PAPPU VS STATE | 04.03.2013 | DISPOSED OFF | 242/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 271. | R0295682012 | CR NO 04/13 | M/S BABA ELECTRICAL VS STATE | 08.03.2013 | DISMISSED | 243/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 272. | R01730622012 | CR NO 33/13 | MOHD. RAFAD KHAN VS ARVIND KUMAR DHAR | 15.03.2013 | DISMISSED | 244/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 273. | R0173052012 | CR NO 34/13 | MOHD RAFAT KHAN VS M/S TECHKINFO SOLUTIONS PVT LTD | 15.03.2013 | DISMISSED | 245/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 274. | R0233362012 | CR NO 09/13 | DR.(COL)SUBHASH CHANDRA TALWAR VSRAJ SINGH GAHLOT & ORS | 28.03.2013 | DISMISSED | 247/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 275. | R0165772012 | CA NO 03/2013 | RAJESH VHA TURVEDI VS STATE | 12.04.2013 | DISMISSED | 249/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 276. | R0170042012 | CR NO 03/2013 | LORD ELECTRONICS VS SAVITRI DEVI | 25.04.2013 | DISMISSED | 250/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 277. | R0267362013 | CR NO 38/13 | M/S PACIFIC INFOTECH PVT LTD. VS MR. ARVIND KUMAR GANESH KUMAR | 25.04.2013 | DISPOSED OFF | 251/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 278. | R0183102012 | CA NO 02/13 | KISHAN SINGH TOKAS VS SH. SUBEY SINGH & ORS | 30.04.2013 | WITHDRAW | 252/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 279. | R0087152012 | CR NO 30/13 | RAKESH KUMAR YADAV VS STATE | 02.05.2013 | DISMISSED | 253/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 280. | R0087152012 | CR NO 29/13 | SH. N.L. YADAV VS STATE & ORS | 02.05.2013 | ALLOWED | 254/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 281. | R0103332012 | CA NO 15/13 | B.K. CHAKRABORTY VS SUNIL GOEL | 06.05.2013 | DISPOSED OFF | 256/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 282. | R0270812011 | CR NO 28/13 | POONAM SINGH VS VIMAL KUMAR SINHA | 13.05.2013 | COMPROMISE | 257/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 283. | | | HARI OM GUPTA VS M/S GODREJ | | | | |

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| | R0278012012 | CR NO 14/13 | BOYCE MANUFACTURING COMPANY LIMITED | 09.05.2013 | REMAND BACK | 259/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 284 | R0402142010 | CR NO 35/13 | R. K. TRIPATHI VS GOPAL KRISHAN ETC. | 08.05.2013 | DISMISSED | 260/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 285 | R0298122012 | CR NO 40/13 | MAYANK GUPTA VS STATE & ANOTHER | 30.05.2013 | DISPOSED OFF | 261/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 286 | R0298142012 | CR NO 39/13 | M/S AEON AIRCONDITIONING PVT. LTD VS STATE | 30.05.2013 | SET ASIDE | 262/F/2013 | SH. M.K. NAGPAL/ASJ/SOUTH EAST |
| 287 | R0189212006 | CA NO 05/10 | MUKESH KUMAR GAUR VS STATE | 05.03.2013 | DISMISSED | 263/F/2013 | SH. RAJEEV BANSAL/ASJ-03, SOUTH |
| 288 | R0006612013 | CR NO 02/13 | H.S. SAINI VS STATE | 06.03.2013 | ALLOWED | 264/F/2013 | SH. RAJEEV BANSAL/ASJ-03, SOUTH |
| 289 | R0042522012 | CR NO 10/13 | SHYAM SINGH VS STATE | 18.03.2013 | DISMISSED | 265/F/2013 | SH. RAJEEV BANSAL/ASJ-03, SOUTH |
| 290 | R0670462006 | CA NO 04/10 | STATE VS MUKESH KUMAR GAUR | 26.03.2013 | DISPOSED OFF | 266/F/2013 | SH. RAJEEV BANSAL/ASJ-03, SOUTH |
| 291 | R0230452012 | CA NO 19/12 | RAJEEV NAYAR VS STATE | 03.04.2013 | ALLOWED | 267/F/2013 | SH. RAJEEV BANSAL/ASJ-03, SOUTH |
| 292 | R0035352013 | CR NO 08/13 | KESHAV VS MANISHA | 15.04.2013 | DISMISSED | 268/F/2013 | SH. RAJEEV BANSAL/ASJ-03, SOUTH |
| 293 | R0309132012 | CR NO 58/12 | OM BHARTI POOJARI VS STATE | 22.04.2013 | DISMISSED | 269/F/2013 | SH. RAJEEV BANSAL/ASJ-03, SOUTH |
| 294 | R0057332013 | CR NO 86/13 | MMTC LTD. VS M/S GLITTER OVERSEAS & ORS. | 01.03.2013 | DISPOSED OFF | 270/F/2013 | SH. R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 295 | R0034992013 | CR NO 51/13 | S.P GUPTA VS STATE | 01.03.2013 | DISPOSED OFF | 271/F/2013 | SH. R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 296 | R0003182013 | CR NO 14/13 | SUDHIR SABHARWAL VS STATE | 04.03.2013 | DISPOSED OFF | 272/F/2013 | SH. R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 297 | R0037272013 | TP(CRL) NO 13/13 | ANIL SHARMA VS STATE | 05.03.2013 | DISPOSED OFF | 273/F/2013 | SH. R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 298 | R0006622013 | CR NO 21/13 | SUBHASH SAINI VS STATE | 05.03.2013 | DISPOSED OFF | 274/F/2013 | SH. R.K. GAUBA DISTRICT |

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| 299 | R0063742013 | CR NO 31/13 | SH. DHROV TARA VS STATE | 06.03.2013 | ALLOWED | 275/F/2013 | JUDGE /ASJ/SOUTH SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 300 | R0070902013 | CR NO 97/13 | CHANDER KALA VS RAKESH | 16.03.2013 | DISPOSED OFF | 276/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 301 | R0034782013 | IP(CRL) NO 10/13 | BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD. | 18.03.2013 | ALLOWED | 277/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 302 | R0034772013 | IP(CRL) NO 11/13 | BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD. | 18.03.2013 | ALLOWED | 278/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 303 | R0034792013 | IP(CRL) NO 12/13 | BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD. | 18.03.2013 | ALLOWED | 279/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 304 | R0025222013 | CA NO 27/13 | SHIV CHARAN VS STATE | 19.03.2013 | DISPOSED OFF | 280/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 305 | R0077422013 | CA NO 66/13 | YOGI SWAMI SH. SATYA PRAKASH VS STATE | 22.03.2013 | DISPOSED OFF | 282/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 306 | R0076972013 | CR NO 102/13 | M/S KOTAK MAHINDRA PRIME LTD. VS STATE | 22.03.2013 | DISPOSED OFF | 283/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 307 | R0054532013 | IP(CRL) NO 16/13 | KANHAIA VS VIJAY | 26.03.2013 | DISPOSED OFF | 284/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 308 | R0047272012 | CA NO 44/12 | NAMRATA VS ANIL KUMAR SAHU & ORS | 01.04.2013 | DISPOSED OFF | 285/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 309 | R0045022013 | CA NO 47/13 | RISHAB BHAFIA VS STATE | 01.04.2013 | DISPOSED OFF | 286/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 310 | R0011322013 | CR NO 22/13 | SAROJ BALA VS MUKESH SHARMA | 01.04.2013 | ALLOWED | 287/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 311 | R00573222013 | CR NO 87/13 | KALLU VS STATE | 01.04.2013 | DISPOSED OFF | 288/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 312 | R0066162012 | CA NO 70/12 | TULLAN VS STATE | 01.04.2013 | DISPOSED OFF | 289/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |

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| 313. | R004942013 | CA NO 62/13 | ROHIT MISHRA VS MEEJA PANDIT | 01.04.2013 | DISPOSED OFF | 290/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 314. | R005852013 | CR NO 89/13 | M.K. KHANNA VS STATE | 01.04.2013 | DISPOSED OFF | 291/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 315. | R02006042012 | CA NO 139/12 | MADAN LAL VS STATE | 01.04.2012 | DISPOSED OFF | 292/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 316. | R0210542012 | CA NO 146/12 | SANTOSH KUMAR VS STATE | 01.04.2013 | DISPOSED OFF | 293/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 317. | R0283752012 | CA NO 220/12 | MAHESH KUMAR VS STATE | 01.04.2013 | DISPOSED OFF | 294/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 318. | NA | TP(CRL) NO 18/13 | JAYANTI VS STATE | 01.04.2013 | WITHDRAW | 295/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 319. | R0049262013 | CA NO 52/13 | JOHANSON VS STATE | 01.04.2013 | DISPOSED OFF | 296/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 320. | R0029932013 | CA NO 30/13 | RAVINDER VS STATE | 01.04.2013 | DISPOSED OFF | 297/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 321. | R0231292012 | CR NO 292/12 | MONKOMAL SINGH BHAFIA VS INDIAN HOLIDAYS & ORS | 02.04.2013 | DISMISSED | 298/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 322. | R0275452012 | CA NO 210/12 | NARESH CHAND VS STATE | 02.04.2013 | DISMISSED | 299/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 323. | R0041502013 | CR NO 63/13 | M/S MANGAL ELECTRONICS PVT. LTD VS STATE | 02.04.2013 | ALLOWED | 300/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 324. | R0041452013 | CR NO 67/13 | M/S MANGAL ELECTRONICS PVT. LTD VS STATE | 02.04.2013 | ALLOWED | 301/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 325. | R0041522013 | CR NO 68/13 | M/S MANGAL ELECTRONICS PVT. LTD VS STATE | 02.04.2013 | ALLOWED | 302/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 326. | R0067012013 | TP(CRL) NO 19/13 | YUNUS ALI VS STATE | 02.04.2013 | DISPOSED OFF | 303/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 327. | R0051652013 | CA NO 54/13 | SHEKHAR SINGH VS STATE | 02.04.2013 | DISPOSED OFF | 304/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 328. | R0041482013 | CR NO 64/13 | M/S MANGAL ELECTRONICS PVT. LTD VS STATE | 02.04.2013 | ALLOWED | 305/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |

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| 329. | R0041512013 | CR NO 65/13 | M/S MANGAL ELECTRONICS PVT LTD VS STATE | 02.04.2013 | ALLOWED | 30/1/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 330. | R0041462013 | CR NO 66/13 | M/S MANGAL ELECTRONICS PVT LTD VS STATE | 02.04.2013 | ALLOWED | 30/1/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 331. | R0070502013 | CA NO 64/13 | KAMAL KHAN VS PRAHALAD SINGH | 03.04.2013 | DISPOSED OFF | 308/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 332. | R0306322012 | CR NO 381/12 | AMIT BAGAI VS RAVINDER UPPAL | 03.04.2013 | DISPOSED OFF | 309/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 333. | R0058582013 | CR NO 88/13 | SUNIL KUMAR SHARMA VS STATE | 03.04.2013 | DISMISSED | 310/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 334. | R0159142012 | CA NO 110/12 | JAVED VS STATE | 03.04.2013 | ALLOWED | 311/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 335. | R0029482013 | CR NO 45/13 | M/S BENCHMARK INTERNATIONAL VS M/S SKY BARGE FREIGHT LTD. | 03.04.2013 | DISPOSED OFF | 312/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 336. | R0009042013 | CA NO 20/13 | MAMTA & ORS VS SATISH KUMAR GAUTAM & ORS | 04.04.2013 | DISPOSED OFF | 313/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |
| 337. | R0190032012 | CR NO 245/12 | KAMAL KUMAR VS PUNJAB NATIONAL BANK | 03.04.2013 | DISPOSED OFF | 314/F/2013 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH |